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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00255/2014
Chandigarh, this the 27TH Day of March, 2014

...
CORAM: HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

...
Surinder Kumar Puri, Staff No.108108, HRMS No.199103335, presently working as Sub Divisional Engineer (EB) O/o General Manager Telecom, Punjab Telecom Circle, BSNL, Chandigarh.

... Applicant

Versus

1. Bharat Sanchar Nigam Limited, Corporate Office, 4th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi-110001, through its Chairman-cum-Managing Director.
2. Senior General Manager (Pers), Bharat Sanchar Nigam Limited, Corporate Office, 4th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi-110001.
3. Chief General Manager Telecom, Bharat Sanchar Nigam Limited, Punjab Telecom Circle, Chandigarh.

... Respondents

Present: Sh. Parveen Kumar, proxy for Sh. R.K. Sharma, counsel for the applicant.
Sh. D.R. Sharma, counsel for the respondents.

ORDER (ORAL)

BY HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

1. Learned proxy counsel for the applicant informs that the applicant has filed a representation against his transfer order on 22.3.2014. Copy of the same has also been supplied to the counsel opposite.
- He.*

2. On the last date of hearing, it was pointed out that a similar matter was disposed of by giving directions to the respondents to consider representation of the applicant therein within definite time frame.
3. In view of this, with the consent of the counsels for the parties, the respondents are directed to consider and decide the representation of the applicant by passing a detailed, reasoned and speaking legal order as per rules and regulations. Learned counsel for the respondents submitted that 15 days time may be granted to the respondents to decide the representation of the applicant. Order so passed be duly communicated to the applicant.
4. Needless to say that no opinion has been expressed with regard to merit of the case. Interim stay will continue till decision on the representation is taken by the respondents.
5. With above directions, this O.A. stands disposed of. No costs.

Uday Kumar Varma
(UDAY KUMAR VARMA)
MEMBER (A)

Place: Chandigarh.
Dated: 27th March, 2014.

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